Regarding attack on elected representatives in Tirupati, Andhra Pradesh.-laid

SHRI MADDILA GURUMOORTHY (TIRUPATI): I bring to the attention of the Government a grave incident that occurred on 03-02-2025 in Tirupati. At around 10:30 AM, while casting my vote during the Local Body election, I, along with a Member of the Legislative Council (MLC) and several Corporators, was subjected to a shocking and brutal attack. The assault not only caused bodily harm but also led to the destruction of the vehicle in which I was travelling along with MLC, Mayor and Corporators of Tirupati Municipal Corporation. Even the women Corporators were attacked. The District Police Administration completely failed and no action was initiated towards the attackers. This heinous attack is a blatant violation of democratic values and protocols. Such an act, targeting elected representatives while discharging their Constitutional duty, undermines the sanctity of our democratic process. I urge the Government and concerned authorities to take swift and decisive action against those responsible for this attack. It is imperative to ensure that democracy is upheld and such undemocratic acts are not repeated. A thorough investigation must be conducted and the culprits must be brought to justice.